

Cosmic Ray Research Station, Gulmarg

1318. { Shri Ram Krishan Gupta:
 Shri D. C. Sharma:
 Shri Bhakt Darshan:
 Shri Hem Barua:

Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 152 on the 19th November, 1959 and state:

(a) the progress since made with regard to the setting up of a Cosmic Ray Research Station at Gulmarg (Kashmir); and

(b) the amount spent on it so far?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) As construction work in Gulmarg is not possible between November and May due to adverse climate conditions, there has been no progress in the construction of the laboratory at Gulmarg since November, 1959.

(b) Rs. 59,875.

Code of Discipline

1319. **Shri Ram Krishan Gupta:** Will the **Minister of Labour and Employment** be pleased to refer to the reply given to Unstarred Question No. 1011 on the 7th December, 1959 and state:

(a) whether Government have investigated into the 24 complaints received from employers charging the labourers for violation of the code of discipline; and

(b) if so, the action taken on these complaints?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) *Action taken* *No. of cases*

(i) Investigations completed and breaches brought home to guilty parties or otherwise settled 19

(ii) No action necessary

(a) as the Code is not applicable 1

(b) as the matter is pending before Industrial Tribunal 1

(iii) Complaints not substantiated on enquiry 3

Employees' State Insurance Scheme

1320. { Shri Ram Krishan Gupta:
 Shri T. B. Vittal Rao:

Will the **Minister of Labour and Employment** be pleased to refer to the reply given to Unstarred Question No. 436 on the 24th November, 1959 and state:

(a) whether Government have since taken final decision in regard to enhancement of statutory rate under Employees' State Insurance Scheme; and

(b) if so, the nature thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) Does not arise.

Coffee Plantation in Andhra Pradesh

1321. **Shri Ram Krishan Gupta:** Will the **Minister of Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 251 on the 24th November, 1959 and state:

(a) whether Government have since considered the suggestions of the Chairman, Coffee Board to grow coffee plants in agency area of Rampachodavaram and Araku valley of Andhra Pradesh; and

(b) if so, the decision taken in regard thereto?

The Minister of Commerce (Shri Kanungo): (a) and (b). Yes, Sir. A preliminary scheme for cultivation of coffee in the agency areas of Andhra Pradesh for purposes of rehabilitation of Scheduled Tribes was submitted by the Government of Andhra Pradesh to the Ministry of Home Affairs and a sum of Rs. 8 lakhs has been sanctioned by that Ministry for the implementation of the scheme during 1959-60 and 1960-61.